

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES  
LOK SABHA  
UNSTARRED QUESTION NO. 1484  
TO BE ANSWERED ON 08<sup>TH</sup> DECEMBER, 2015

**GLANDERS DISEASE**

1484. SHRI YOGI ADITYA NATH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken note of the reported incidences of horses and mules in Katra (base camp of Mata Vaishno Devi Shrine) being infected with Glanders disease;
- (b) if so, the details thereof;
- (c) whether the Government has taken cognizance of the reported fact that the said disease is zoonotic in nature; and
- (d) if so, the details thereof along with the steps taken/being taken by the Government to prevent the said disease from spreading among humans?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(DR. SANJEEV KUMAR BALYAN)

- a) & b) As per the reports received from National Research Centre on Equines, Hissar and State Government of Jammu and Kashmir, there are reported incidences of Glanders Disease in horses and mules in Katra (base camp of Mata Vaishno Devi Shrine). Since 17th March, 2015, total 23 equines (horses and mules) samples have been found positive by the National Research Centre on Equines, Hissar. As per the information received from the State Government, out of 23 animals found positive for Glanders, 12 animals died/euthanized and disposed off properly and rest of the animals are kept in quarantine /isolated.
- c) & d) Glanders being a fatal disease of equines and having a zoonotic potential, the Department issued advisories to State Government to take all necessary actions on top priority to contain the disease by adopting necessary control and zoo sanitary measures so as to prevent further spread of the disease, monitor/restrict the equines movement to and from the infected area and to inform all concerned authorities including other States as per the provisions of the Prevention and Control of Infectious & Contagious Diseases in Animals Act, 2009.

State Government has informed that appropriate steps for control and containment of the disease have been taken and necessary notification informing general public, Government authorities and adjoining States in accordance with the provisions of the Prevention and Control of Infectious & Contagious Diseases in Animals Act, 2009 has been issued.